GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 2364 TO BE ANSWERED ON 09.08.2021

LEGAL MECHANISM TO ADDRESS COMPLAINTS OF DISCRIMINATION

2364. SHRI SYED ZAFAR ISLAM:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government has conducted any credible study to set up a legal mechanism to address complaints of discrimination against minorities with respect to denial of housing to Muslims in non Muslims localities, if so, the details thereof;
- (b) details of existing schemes for the improvement of housing for minority communities to prevent such discrimination;
- (c) details of funds allocated/sanctioned and utilized for this purpose during each of the last two years and the current year; and
- (d) whether Government proposes to have any further programme for the upliftment of the minority communities, if so, details thereof and if not, reasons therefor?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAOVI)

- (a) The National Commission for Minorities (NCM), a Statutory Body, set up under the National Commission for Minorities Act, 1992, is tasked, inter alia, to look into specific complaints regarding deprivation of rights and safeguarding of the minorities and take up such matter with the appropriate authorities.
- (b) & (c): Ministry of Rural Development is implementing a scheme viz. Pradhan Mantri Awaas Yojan Gramin (PMAY-G) effective from April, 2016 The Scheme aims to provide a pucca house with basic amenities to all houseless, households living in kutcha and dilapidated houses in rural areas by 2022. The PMAY-G provides for earmarking of 15% of total funds for minorities to the extent possible, at the National Level for households to be covered as per Socio Economic Caste Census (SECC) 2011 as verified by the Gram Sabhas. During the last three years 16,76,565 houses have been sanctioned for minorities, details of funds utilized during the last three years are as under:-

(Rs. in lakh)

Year	Funds utilised
2018-19	500825.2
2019-20	558281.3
2020-21	744638.04

- *Allocation amenable for Minorities = Targets for Minorities *Unit assistance @ Rs. 1,20,000 in plain areas and Rs.1,30,000 in difficult/hilly/Integrated Action Plan Areas and North Eastern States.
- (d): Yes, Sir. The Government has implemented various schemes for the welfare and upliftment of every section of the society including minorities especially economically weaker and disadvantaged sections all over the country like Pradhan Mantri Jan Arogya Yojana (PMJAY), Pradhan Mantri Mudra Yojana (PMMY), Pradhan Mantri Kisan Samman Nidhi (PM KISAN), Pradhan Mantri UjjwalaYojana (PMUY), Pradhan Mantri AwasYojana (PMAY), Beti Bachao Beti Padhao Yojana, etc.

Ministry of Minority Affairs also implements programmes/schemes for socio-economic and educational empowerment of the economically weaker & disadvantaged sections of the six (6) centrally notified minority communities namely Christians, Sikhs, Muslims, Buddhists, Jains and Parsis. The schemes/programmes implemented by the Ministry in brief are as under:-

A. Educational Empowerment Schemes:-

1) Pre-Matric Scholarship Scheme- Scholarship is provided to minority students from Class I to X, whose family income is not more than Rs.1 Lakh per annum.

Post-Matric Scholarship Scheme- Scholarship is provided to minority students from Class XI to Phd., whose family income is not more than Rs. 2 Lakh per annum.

Merit-cum-Means based Scholarship Scheme- Scholarship is provided to minority students for Professional and Technical courses, at Under Graduate and Post Graduate level whose family income is not more than Rs. 2.5 Lakh per annum.

All the three Scholarship schemes are on boarded on the National Scholarship Portal (NSP) and the scholarship amount is disbursed through Direct Benefit Transfer (DBT) mode.

2) Maulana Azad National Fellowship Scheme – Under the scheme fellowships in the form of financial assistance is provided to minority candidates who clear the UGC-NET or Joint CSIR-UGCNET examination, and whose family income is not more than Rs. 6 lakh per annum.

- 3) Padho Pardesh Under the scheme interest subsidy is provided to students of minority communities on educational loans, for overseas higher studies and whose annual family income is not more than Rs. 6 lakh per annum
- 4) Naya Savera Free Coaching and Allied Scheme The Scheme aims to provide free coaching to students/candidates belonging to minority communities whose annual family income is less than Rs. 6 lakh per annum, for qualifying in entrance examinations of technical/ medical professional courses and various Competitive examinations.
- 5) Nai Udaan Support for minority candidates clearing Prelims conducted by Union Public Service Commission (UPSC), State Public Service Commission (PSC) Staff Selection Commission (SSC) etc and whose family income is less than Rs. 8 lakh per annum.
- 6) Maulana Azad Education Foundation (MAEF) for implementation of education and skill related schemes:-
 - Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to the Minorities from Classes IX to XII.
 - Gharib Nawaz Skill Development Training for providing short-term job oriented skill development courses to youths belonging to minority communities.
 - Bridge Course for madarsa students & school dropouts by Aligarh Muslim University, Aligarh and Jamia Millia Islamia, New Delhi under Nai Manzil scheme. (implemented through MAEF).
 - Swachh Vidyalaya Intiative.

B. Employment oriented schemes:-

- 7) Seekho Aur Kamao Skill development scheme for youth of 14 35 years age group and aiming at providing employment and employment opportunities, improving the employability of existing workers, school dropouts etc.
- 8) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development). Hunar Haat are being organised across the Country to provide employment opportunities and markets to artisans/craftsmen.
- 9) Nai Manzil A scheme for formal school education & skilling of school dropouts.
- 10) Nai Roshni Leadership development of women belonging to minority communities.

C. Infrastructure Development Programme:-

11) Pradhan Mantri Jan Vikas Karyakram (PMJVK) – Being Implemented to provide basic infrastructure such as Schools, Colleges, ITIs, Polytechnics, Hostels, Sadbhav Mandap,

Skill Development Centres, Drinking water and Sanitation facilities, Primary Health Centres etc. in identified areas of the Country.

D. Economic Empowerment Schemes:-

12) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to minorities for self-employment and income generating ventures.

In addition to above, the Ministry is also implementing Prime Minister's New 15 Point Programme for the Welfare of Minorities (PM's New 15-PP):- It is an overarching programme, covering various schemes/initiatives of the participating Ministries/Departments; and is implemented throughout the country, All the schemes/initiatives included in the programme are implemented by the participating Ministries /Departments, either exclusively for or by earmarking of 15% of overall physical /financial targets for minorities or by monitoring the flow of funds in the minority concentration areas for the welfare of minorities in the country. The programame aims to promote opportunities for education as well as social welfare by ensuring equitable share for minorities in economic activities and employment through existing and new schemes, enhanced credit support for self-employment and recruitment to State and Central Government jobs.

The achievements in the last 7 years under the major Schemes of the Ministry are given as under:

- i. More than 4.52 crore beneficiaries have been provided scholarships through the National Scholarship Portal (NSP) and Direct Benefit Transfer (DBT) out of which more than 53% beneficiaries are girls/women.
- ii. 69,544 candidates have benefitted from the Naya Savera scheme and approx. 3.92 lakh persons have been benefitted under employment oriented scheme 'Seekho aur Kamao'.
- iii. Under USTTAD Scheme, the Ministry has organised 28 "Hunar Haats" in which more than 5.5 lakh artisans and people associated with them have been provided employment and employment opportunities, out of which more than 50% beneficiaries are women.
- iv. Under the "Pradhan Mantri Jan Vikas Karykram" (PMJVK) more than 43 thousand infrastructure projects have been approved/sanctioned such as new schools, residential schools, colleges, hostels, community centres, common service centres, ITIs, Polytechnics, Sadbhav Mandaps, Hunar Hubs, Smart classrooms, Sports facilities, drinking water facilities and toilets, working women hostels etc in backward Minority concentrated areas across the country.

The details of the ongoing schemes/programmes are also available on the website of this Ministry, www.minorityaffairs.gov.in; www.maef.nic.in and www.nmdfc.org.
